

21.08.2014

There is an adjournment slip of Sri P.K. Singh, learned counsel for applicant. Sri S.K. Awasthi holding brief for Sri R. Mishra, learned counsel for respondents is present.

List on 03.09.2014.

Mr

(Dr. Murtaza Ali)
Member (J)

J. Ch

(Ms. Jayati Chandra)
Member (A)

JNS

O.A. No.164/2010

03.09.2014.

A Full Court reference is being made on the sad demise of Late Sri Goolam Essaji Vahanvati, Former Attorney General of India as such, the case is adjourned to 11.09.2014.

J. Ch.

(Ms. Jayati Chandra)
Member (A)

VR. On

(Navneet Kumar)
Member (J)

Amit/-

11.9.2014

O.A. No.164/2010

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Prashant Kumar Singh
Res: Sri Pankaj Awsthi for Sri R. Mishra

Learned counsel for applicant fairly submitted at bar that the relief as claimed for promotion of the applicant to the grade of Scientist 'B' under Flexible Complementing Scheme has been granted to the applicant and thereafter the applicant is also promoted as Scientist 'C' as such, nothing survive to be adjudicated in the present O.A.

On the basis of statement given by learned counsel for applicant, O.A. has rendered in-fructuous. Accordingly, the O.A. is dismissed as in-fructuous. No order as to costs.

J. Ch
M(A)*VR. Agarwal*
M(J)

HLS/-